

has been taken over by the Government of India.

**Licences for Sugar Factories**

- \*214. {  
 Shri Jashvant Mehta:  
 Shri Bibhuti Mishra:  
 Shri P. C. Borooah:  
 Shri P. R. Chakraverti:  
 Shri D. C. Sharma:  
 Shrimati Ramdulari Sinha:  
 Shri K. N. Tiwary:

Will the Minister of Food and Agriculture be pleased to state:

(a) the number of licences issued for sugar factories up-till now in co-operative sector and private sector during the last two years;

(b) whether Government contemplates to issue more new licences;

(c) if so, the number of licences to be issued for the coming year and the capacity thereof; and

(d) whether the policy of Government is to give new licences in private sector or co-operative sector?

**The Minister of Food and Agriculture (Shri C. Subramaniam):** (a) Since January, 1963, 63 letters of intent have been issued for expansion of existing sugar factories—23 co-operatives and 40 joint stock. No letter of intent has been issued for a new unit during this period.

(b) Yes, Sir.

(c) Licences for establishment of about 10 new sugar factories as well as expansion in a few more existing units are likely to be issued during 1965.

(d) In the matter of expansion of existing sugar factories, licences are granted on merits to both joint stock and cooperatives while applications for new sugar factories are examined on merits from the point of view of existing cane availability and future cane potential in the area and preference is given to a cooperative over a joint stock concern if there are applications from both the parties for the same site.

**Cases launched under Essential Commodities Act**

- \*215. {  
 Shri D. N. Tiwary:  
 Shri Hari Vishnu Kamath:  
 Dr. L. M. Singhvi:  
 Shri Hem Raj:  
 Shri D. D. Mantri:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether any arrangement has been made with the States to send report of cases launched under the Essential Commodities Act, 1964;

(b) if so, the number of prosecutions and convictions launched in various States since the Act was amended by Parliament; and

(c) the effect of the Act and its enforcement in States?

**The Minister of Food and Agriculture (Shri C. Subramaniam):** (a) Yes, Sir.

(b) A statement is laid on the Table of the Sabha. [Placed in Library. See No. LT-3883 65].

(c) Practically all the State Governments have notified the appointment of special magistrates for summary trial. The effect has been salutary on the wholesale trade, though it is difficult to isolate the effect of any one particular measure taken by Government.

**Rice from Pakistan**

- \*216. {  
 Shri P. C. Borooah:  
 Shri Rameshwar Tantia:  
 Shri M. L. Dwivedi:  
 Shri S. C. Samanta:  
 Shri Yashpal Singh:  
 Shri D. C. Sharma:  
 Shri Onkar Lal Berwa:  
 Shri S. M. Banerjee:  
 Shri Mohan Swarup:  
 Shrimati Renuka Barkatakt:  
 Shri Ravindra Varma:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether an Indian Food Delegation recently visited Pakistan to

contract import of rice from Pakistan in return for Indian goods;

(b) if so, the quantity of rice proposed to be imported; and

(c) the main terms of the agreement?

**The Minister of Food and Agriculture (Shri C. Subramaniam):**

(a) Yes, Sir.

(b) An agreement was signed on the 11th January, 1965 for the purchase of 50,000 tons of rice from Pakistan.

(c) Payment for the rice will be made in non-convertible Indian rupees to be utilised by Pakistan for the purchase of goods from India.

#### Calcutta Port

\*217. { Shri Surendra Pal Singh:  
Shri D. D. Puri:  
Shri Subodh Hansda:  
Shri S. C. Samanta:

Will the Minister of Transport be pleased to state:

(a) whether it is a fact that all the shipping companies which use Calcutta Port have complained of slow movement of ships to and from that port and have threatened to enhance their freight charges if conditions do not improve immediately; and

(b) if so, the steps taken by Government and the Calcutta Port Authorities to improve port operations in Calcutta and to remove the legitimate grievances of the shippers?

**The Minister of Transport (Shri Raj Bahadur):** (a) No, Sir.

(b) Does not arise

#### Goa as Tourist Centre

{ Shri Rameshwar Tantia:  
Shri P. C. Borooah:  
Shri P. R. Chakraverti:  
Shri D. N. Tiwary:  
Shri Yashpal Singh:  
Shri S. M. Banerjee:  
Shrimati Savitri Nigam:  
\*218. { Shri Vishwa Nath Pandey:  
Shri E. G. Dubey:  
Shri Heda:  
Shri Subodh Hansda:  
Shri S. C. Samanta:  
Shri K. N. Tiwary:  
Shri Bibhuti Mishra:  
Shri Daljit Singh:

Will the Minister of Transport be pleased to state whether Government propose to develop Goa as a tourist centre?

**The Minister of Transport (Shri Raj Bahadur):** Yes, because of its various tourist attractions.

#### Food Policy

{ Shri P. R. Chakraverti:  
Shri P. C. Borooah:  
Shri S. B. Patil:  
Shri Hem Barua:  
Shri Yashpal Singh:  
\*219. { Shri Mohan Swarup:  
Shri Madhu Limaye:  
Shri Kishen Pattnayak:  
Shri Ram Sewak Yadav:  
Shri Bibhuti Mishra:  
Dr. L. M. Singhvi:  
Shri Vishwa Nath Pandey:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government are experiencing difficulties in securing full co-operation from the States in implementing the agreed food policy;

(b) whether it is a fact that the surplus States did not carry out fully the obligations they had undertaken; and

(c) the steps taken to evolve a food policy on an all-India basis?